NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

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PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 25.10.2017 AT 10.30 AM

| TRANSFER PETITION NO. | CP (TCAA) No.63/HDB/2017 |
|---|----------------------------------|
| COMPANY PETITION/APPLICATION NO. | CP/416/2016 |
| NAME OF THE COMPANY | International Paper APPM Limited |
| NAME OF THE TRANSFEROR/DEMERGER COMPANY | |
| NAME OF THE TRANSFEREE/RESULTING | |
| COMPANY UNDER SECTION | 391/394 |

Counsel for TRANSFEROR/DEMERGER COMPANY

| Name o | f the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
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| Vivek | GANESH | Advocali | igerassocials 14 again | Wind |
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Counsel for TRANSFEREE/RESULTING COMPANY

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
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ORDER

Heard Shri Vivek Ganesh, learned Counsel for the Petitioner and Shri M.R. Bhat, Regional Director (SER).

The Regional Director submits that he is going to file a comprehensive Affidavit and requested two weeks' time. Hence, the case is posted to 21-11-2017

MEMBER (Tech)

MEMBER (Judl)